

**PROCEEDINGS OF HIGH COURT OF JUDICATURE AT HYDERABAD
FOR THE STATE OF TELANGANA AND THE STATE OF ANDHRA PRADESH**

SUB: NATIONAL HUMAN RIGHTS COMMISSION, NEW DELHI -
Nomination of four Judicial Magistrates of First Class to participate in the Two-Day Training Programme on "Judicial Magistrate and Human Rights: Issues and Challenges" scheduled to be held on 22nd and 23rd October, 2016 in the Indian Law Institute, New Delhi - **ORDERS - ISSUED.**

REF: Letter No. 23011/53/2016-17/Trg., dated 13.10.2016, from the Joint Secretary (Training & Research), National Human Rights Commission, New Delhi.

ORDER ROC.No. 8231/2016-B.SPL. DATED: 18.10.2016

The following four Judicial Officers, mentioned in Column No.2, who are nominated to participate in the Two-Day training programme on "Judicial Magistrate and Human Rights: Issues and Challenges" scheduled to be held on 22.10.2016 and 23.10.2016 in the premises of Indian law Institute, New Delhi and directed to report at the venue at 10:00 a.m. on 22.10.2016.

SL. NO.	NAME OF THE NOMINATED OFFICER WITH DESIGNATION	PRESIDING OFFICER IS PLACED IN FULL ADDITIONAL CHARGE DURING THE PERIOD OF ABSENCE OF THE OFFICER
(1)	(2)	(3)
1.	Sri Ch.Jithendar, Junior Civil Judge, Bellampally, Adilabad District. (Mobile: 99890 85842, email: cj.jithuj@gmail.com)	I Addl. Junior Civil Judge, Mancherial, Adilabad District.
2.	Sri K.Murali Mohan, I Addl. Junior Civil Judge, Bheemunipatnam, Visakhapatnam District. (Mobile: 98492 14240, Email: N/A)	II Addl. Junior Civil Judge, Bheemunipatnam, Visakhapatnam District.
3.	Sri Y.Bennayya Naidu, Prl. Junior Civil Judge, Alamuru, East Godavari District. (Mobile: 9493289497, email: N/A)	Addl. Junior Civil Judge, Alamuru, East Godavari District.
4.	Sri C.Pavan Kumar, II Addl. Junior Civil Judge, Tenali, Guntur District. (Ph:99490 38313, email: chpavan21@gmail.com)	I Addl. Junior Civil Judge, Tenali, Guntur District.

The Officers mentioned in Column No.3, will be in charge of the post/s mentioned in corresponding Column No.2, of the relevant row during the period of absence of the above said officers who are nominated to participate in the said training programme at New Delhi.

On return from the above said programme, the officers mentioned in Column No.2 will rejoin duty in their respective posts.


18.10.16
REGISTRAR (VIGILANCE)

To

1. The officers.
2. The incharge officers.

3. The Registrar, Information Technology-cum-Central Project Coordinator, High Court of Judicature at Hyderabad (with a request to instruct the concerned to upload the same in the High Court's Website).
 4. The Joint Secretary (Training & Research), National Human Rights Commission, Manav Adhikar Bhawan, Block-C, GPO Complex, INA, New Delhi-110023.
 5. The Prl. District and Sessions Judge, Adilabad.
 6. The Prl. District and Sessions Judge, Visakhapatnam.
 7. The Prl. District and Sessions Judge, East Godavari at Rajamahendravaram.
 8. The Prl. District and Sessions Judge, Guntur.
 9. The District Treasury Officers: Adilabad, Visakhapatnam, East Godavari at Kakinada and Guntur.
 10. The Sub-Treasury Officers: Bellampally (Adilabad District), Bheemunipatnam (Visakhapatnam), Alamuru (East Godavari District) and Tenali (Guntur District)
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